

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III**

14. C.P.(IB)-988/MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.04.2021**

NAME OF THE PARTIES: Bigbloc Construction Limited  
V/S  
Eiffel India Infraprojects Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Matter is listed before Special Bench at 3 pm as both the members in the Special Bench are holding additional charges of other benches other than their own charge. Hence, matter is adjourned due to lack of time to 12.05.2021.

Sd/-  
CHANDRA BHAN SINGH  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)